

Balance Sheet. Dr. B. Das and Shri A. K. Ghose are the present Directors of the Company, individually holding 10 shares of Rs. 100/- each in the Company.

India Belting and Cold Storage Private Ltd., Serampore

*1526. SHRI JYOTIRMOY BASU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the India Belting and Cold Storage Private Limited, Serampore does not file Balance Sheets etc. timely with the Registrar of Companies, West Bengal save and except some of the cooked up Balance Sheets ;

(b) if so, the action Government propose to initiate against the said Company and/or its directors ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The Balance Sheets and Profit and Loss Accounts of the Company for the years 1964, 1966 and 1967 were filed with the Registrar of Companies on the dates given below :

Balance Sheet for the year	Due in	Filed on
1964	August, 1965	24.10.1967
1966	July, 1967	3.8.1968
1967	July, 1968	3.8.1968

The Balance Sheet for the year 1965 has not yet been filed. Prosecution has been launched under Section 614A (2) of the Companies Act. The statements filed with the Registrar of Companies, West Bengal for the years 1964, 1966 and 1967 indicate that the auditors had made certain observations while certifying the accounts. For the year 1965 the documents were returned for failure to pay filing fees and have not been resubmitted. The Registrar of Companies is prosecuting the company for this default. The statements are under examination.

(b) The Company and its directors were prosecuted and fined for the defaults committed by them in respect of the filing of the Balance Sheets for the years 1964, 1965 and

1966. The qualifications made in the auditors' report are being examined.

Efficiency and Economy in the working of Railways

*1527. SHRI CHANDRIKA PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation from the All India Railway Commercial Clerks Association in regard to the "efficiency and economy" in the working of the Railways;

(b) if so, the details thereof; and

(c) the action taken by Government thereon ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Presumably the reference is to an "appeal" addressed by the Madurai Branch Executive Committee of the All India Railway Commercial Clerks Association last year.

(b) In this communication the Association has represented against reduction of staff in the Commercial category which according to them would result in reduction of earnings to railways and heavy compensation claims.

(c) No specific action was considered necessary as such issues could always be discussed by the recognised Unions through Permanent Negotiating Machinery.

Organisation Under Commissioner for Scheduled Castes/Scheduled Tribes

*1528. SHRI S. KUNDU: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether the entire field organisation under the Commissioner for Scheduled Castes and Scheduled Tribes was wound up in June 1967;

(b) if so, the reasons therefor and the number of posts wound up;

(c) whether such reorganisation will limit the effectiveness of the above organisa-